

ITEM NO.30 Court 3 (Video Conferencing) SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23960/2017

(Arising out of impugned final judgment and order dated 17-07-2017 in CMWP No. 20754/2010 passed by the High Court Of Judicature At Allahabad)

M/S. JAIPRAKASH SEWA SANSTHAN Petitioner(s)

VERSUS

NATTHI MAL & ORS. Respondent(s)

IA No. 177868/2019 - DISCHARGE OF ADVOCATE ON RECORD
IA No. 88006/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 21891/2020 - EXEMPTION FROM FILING O.T.
IA No. 88007/2017 - EXEMPTION FROM FILING O.T.)

Date : 29-10-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Anupam Lal Das, Sr. Adv.
 Mr. Pawan Upadhyay, Adv.
 Ms. Sharmila Upadhyay, Adv.
 Mr. Sarvjit Pratap singh, Adv.
 Mr. Gaurav Kumar Pathak, Adv.
 Mr. Varun Sharma, Adv.
 M/S. Unuc Legal LLP, AOR

For Respondent(s) Mr. Shiv Sagar Tiwari, AOR
 Ms. Aakansha Tiwari, Adv.
 Mr. Kishor Kumar Mishra, Adv.
 Mr. Aditya Mishra, Adv.
 Mr. Ashutosh Bansal, Adv.
 Mr. Sanjay Sharma, Adv.
 Mr. Niranjana Moharana, Adv.
 Mr. Suryakant Jena, Adv.
 Ms. Preeti, Adv.

 Mr. Anurag Pandey, AOR (SCLSC)

 Mr. Gautam Das, AOR

Mr. Mahesh Thakur, AOR
Mr. B.K. Gautam, Adv.
Mr. Ajay Kanojiya, Adv.
Ms. Vipasha Singh, Adv.
Ms. Shailja Das, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

As short question is involved, list this matter in the first week of February, 2022 within first five matters.

It is made clear that the appellant will not be entitled to claim any equity if the Court so eventually decides.

Status quo with regard to the suit property, as of today, shall be maintained by the parties till the next date of hearing.

The appellant shall not create any third party right, title, or interest therein or offer the property for mortgage in any manner.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER